

(1868) 12 CAL CK 0020
In the Calcutta High Court

Queen

APPELLANT

Vs

Tulsi Sing and Others

RESPONDENT

Date of Decision : 21-12-1868

Acts Referred:

Citation : (1868) 12 CAL CK 0020

Judgement

Loch, J.—We concur in the opinion expressed by the Judge, and direct that the fine imposed upon Thakur Singh and his party be remitted.